

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.NO.64 OF 2008**

**Wednesday, this the 18th day of June, 2008.**

**CORAM:**

**HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER  
HON'BLE Dr. K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

Madhusodhanan Pillai  
Nellalathu Veedu  
TKMC P.O  
Karikode, Kollam - 5

Applicant

(By Advocate Mr.V.Bhaskaran Pillai )

v.

- |    |   |               |
|----|---|---------------|
| 1. | Union of India represented by<br>Secretary to Government<br>Ministry of Communications<br>New Delhi |               |
| 2. | Senior Superintendent of Post Office<br>Kollam Division,<br>Kollam - 1                              |               |
| 3. | Inspector of Post Office<br>Kollam North Sub Division at TKMC Post Office<br>Kollam - 5             |               |
| 4. | Post Master<br>TKMC P.O., Kollam  |               |
| 5. | Post Master General<br>Kerala Circle<br>Thiruvananthapuram  | : Respondents |

(By Advocate Mr.TPM Ibrahim Khan, SCGSC )

**ORDER**

**HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER**

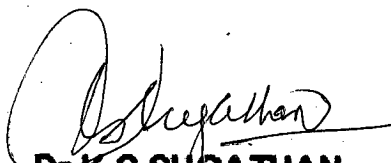
The applicant has filed this O.A under Section 19 of the Administrative Tribunal's Act, 1985. seeking a direction to the respondents to appoint him as GDSMD / MC at Tattarkonam Branch Post Office.

2. Respondents have filed a reply statement enclosing therewith a copy of the appointment letter dated 03.03.2008 in favour of the applicant as GDSMD/MC Thattarkonam with immediate effect.

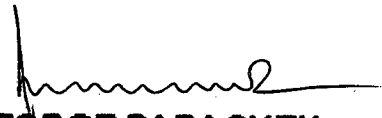
3. It is noticed that the applicant's counsel has not been present on the last four occasions. Today also he is not present. It appears that the applicant was not appearing probably because the respondents were taking action to appoint the applicant to the post of GDSMD as prayed for in this O.A.

4. In the above facts and circumstances, this O.A has become infructuous and hence, it is dismissed. No order as to costs.

Dated, the 18th June, 2008.



**Dr.K.S.SUGATHAN**  
**ADMINISTRATIVE MEMBER**



**GEORGE PARACKEN**  
**JUDICIAL MEMBER**

**VS**